

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.431
IA/1145/ND/2023, IA/629/ND/2023, IA/3558/ND/2022 IN
IB/712/ND/2020

IN THE MATTER OF:

M/s Newgen Specialty Plastics Ltd	...	Applicant
Versus		
M/s Dor tech Doors India Pvt Ltd	...	Respondent

Order under Section 9 of IBC 2016.

Order delivered on 14.03.2023

Coram:

Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the RP	:	Mr. Rachit Ranjan, Adv. with Mr. Rajesh, RP

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 17.04.2023.

Sd/-
(Court Officer)